

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO.639/2022

**IN THE MATTER OF:**

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**WITH**  
**MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023**  
**IN**  
**ORIGINAL APPLICATION NO. 33/2022**

**IN THE MATTER OF:**

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**I N D E X**

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FILED BY:

NEW DELHI  
DATED:17.03.2025

(JYOTI MENDIRATTA)  
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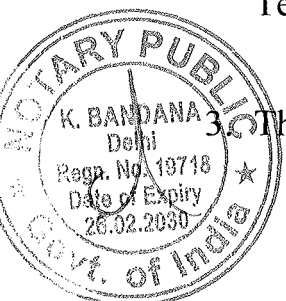
...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DISTRICT**  
**MAGISTRATE (NEW DELHI) IN COMPLIANCE OF ORDER DATED**  
**28.08.2024 & 08.01.2025 PASSED BY THIS HON'BLE TRIBUNAL.**

**MOST RESPECTFULLY SHOWETH:-**

1. That the aforesaid matter is pending before this Hon'ble Tribunal and fixed for hearing on 21.03.2025.
2. That this Hon'ble Tribunal has passed detailed orders on 28.08.2024 and 08.01.2025, whereby this Hon'ble Tribunal directed all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi to file the Compliance/Action Taken Report.

3. That the delay in filing the Compliance/Action Taken Report on behalf of



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District New Delhi before this Hon'ble Tribunal is neither deliberate nor intentional and the same is deeply regretted.

4. It is most humbly submitted that, the following actions have been take in the District New Delhi:

i. That DPCC had provided a list for recovery of EDC against 125 illegal borewells.

- Delhi Cantt.: 121
- Vasant Vihar: 04
- Chanakya puri: 0

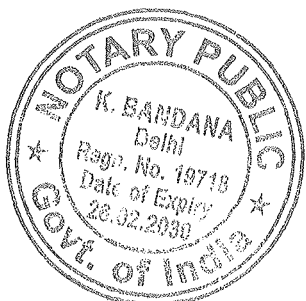
ii. That 123 recovery notices have already been issued while one has already deposit the amount and other one filed a representation before Hon'ble NGT vide application no. 414/2022 as informed by Delhi Cantt Sub-Division. A direction has already been issued in minutes of meeting dated 27.12.2024 to all SDMs to form Sub-Division wise team along with DJB and BSESS to conduct survey for illegal bore well to seal, if found.

Copy of the list sent by DPCC is annexed hereto and marked as **Annexure- A.**

iii. Tehsildar (Vasant Vihar) has informed vide letter dated 25.02.2025 that Rs.3,00,000/- has been recovered from 3 violators.

iv. Tehsildar (Delhi Cantt.) has informed vide letter dated 20.02.2025 that Rs. 1,50,000/-has been recovered from 5 violators.

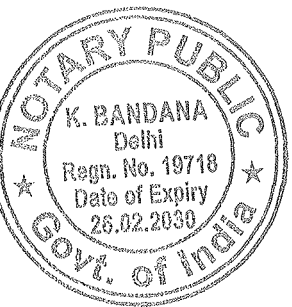
Copy of the letter sent by Tehsildar (Vasant Vihar) & Tehsildar (Delhi Cantt.) are annexed hereto and marked as **Annexures- B & C** respectively.



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Action is being taken by concerned Sub-Divisions for recovery of the balance amount.

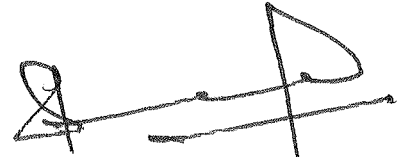
- v. A direction has already been issued vide letter dated 12.03.2025 to all SDMs to expedite the recovery process and take coercive action against the defaulters.
- vi. That 5 nos. of illegal borewells in the list provided by DJB are already dismantled by residents.
- vii. That all the applications for new borewells are considered by the DLAC for approval, which are forwarded by the proposed agency i.e. DJB, NDMC, BDO (SW). After detailed deliberations the DLAC then considers these applications for approval. Meetings are being conducted frequently to decide the applications expeditiously.
- viii. That all recommended application of borewells, since 2015 by District Level Advisory Committee (DLAC) and All the Minutes of Meeting of DLAC on borewell under the New Delhi District have been uploaded on the website of New Delhi District.  
**<https://dmnewdelhi.delhi.gov.in/#GW-tab>**
- ix. Total 77 illegal/unauthorised borewell sealed in District New Delhi of the list provided by DJB. List of sealed borewell is also uploaded on the website of District New Delhi.
- x. That other than above 3 more illegal borewells have been sealed from December 24 to 12.03.2025 in Sub-Division Vasant Vihar as informed by vide letter dated 12.03.2025



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Copy of list of sealed borewell is annexed hereto and marked as  
**Annexure-D.**

5. It is humbly submitted that the District Magistrate (New Delhi) has the highest respect and regard for the orders and majesty of this Hon'ble Tribunal. The present status report is being placed before this Hon'ble Tribunal for its consideration.

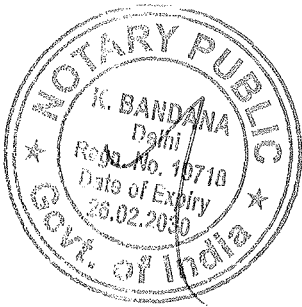


DISTRICT MAGISTRATE  
(NEW DELHI)

Date: 17/03/2025

  
IDENTIFIED

17 MAR 2025



ATTESTED  
NOTARY PUBLIC DELHI  
Govt. of India  
Mob.: 9652768498

	Name and Address of Unit	Date of Notice of EDC Imposition	Amount of EDC Imposed	Jurisdiction
1	Ahuja,C-117, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
2	Ajay Singh,WZ-1630, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
3	Asian Paints,B-82, Mayapuri, New Delhi-110064	07-09-2020	30000	DELHI CANTT
4	Asima Rani,C-57, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
5	B.N. Dutta,C-78, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
6	Babu Lal,EC-38, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
7	Baldev,B-69, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
8	Balkishan,WZ-1429, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
9	Bhagar,D2/48 Janak Puri,New Delhi-110058	07-09-2020	100000	DELHI CANTT
10	D.D. Motors,B-8, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	200000	DELHI CANTT
11	Dhup Singh,EC-37, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
12	Dr. Kishan Lal,C-116, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
13	DR. R.K Jain,EC-18 A, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
14	E Stamp,B-89, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
15	GAIL,Bhikaji Cama Place,New Delhi-110066	07-09-2020	100000	VASANT VIHAR
16	Ghanshyam Kumar,C-116 A, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
17	Govind Sapra,B-5A, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
18	Gyan Chand,WZ-1603, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
19	Harish ,B-93, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
20	Inder Singh,WH-57, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
21	J.C. Pathak,D-2/88, Janakpuri, New Delhi-110058	09-11-2020	30000	DELHI CANTT
22	Jagdeep,B-97/B, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
23	Jagdish Arora,WZ-1635, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
24	Jai Prakash Gupta ,B-23, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
25	Jain,WH-116, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
26	Jaspreet Kaur,B-93, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
27	Jonan Vachase,B-90, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
28	K.G. Chug,D-2/86, Janakpuri, New Delhi-110058	09-11-2020	30000	DELHI CANTT
29	Kawaljeet,B-70B, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
30	Ketan,B-66A, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
31	Khalsa Ji,B-42, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
32	Krishan Kumar,WZ-1598/VA/1 Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT

33	Long Last,B-35, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
34	M.L.Sharma,WZ-1386, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
35	M.P. Industries,WH-56, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
36	M/s Mansha Active, WH-100, Mayapuri, Ph-I, New Delhi-110064	09-11-2020	30000	DELHI CANTT
37	Maya Devi,WZ-1656 Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
38	MTNL Building, Bhikaji Cama Place, Delhi-110066	07-09-2020	100000	VASANT VIHAR <i>paid.</i>
39	Mukesh Kumar,WZ-1388, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
40	Mukesh Kumar,WZ-1588, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
41	Narender Singh,B-102, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
42	Nathan,B-04, Inderpuri,New Delhi- 110012	07-09-2020	30000	DELHI CANTT
43	NBCC Tower, Bhikaji Cama Place, Delhi	07-09-2020	100000	VASANT VIHAR <i>paid.</i>
44	Nitin,WZ-1375, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
45	Nitin,WZ-1385, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
46	Occupier / Property Owner, B-71/11, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
47	Occupier / Property Owner, B-72, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
48	Occupier / Property Owner, Plot No C 204/2, GF, Mayapuri Indl. Area, Phase II, New Delhi- 110064	09-11-2020	30000	DELHI CANTT
49	Occupier / Property Owner,B-04, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
50	Occupier / Property Owner,B-102, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
51	Occupier / Property Owner,B-16, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
52	Occupier / Property Owner,B-20, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
53	Occupier / Property Owner,B-23, Inderpuri, New Delhi-110012	09-11-2020	100000	DELHI CANTT
54	Occupier / Property Owner,B-57-58, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
55	Occupier / Property Owner,B-58, Phase-I, Mayapuri, New Delhi- 110064	09-11-2020	30000	DELHI CANTT
56	Occupier / Property Owner,B-59, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
57	Occupier / Property Owner,B-65, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
58	Occupier / Property Owner,B-73, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
59	Occupier / Property Owner,B-77, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
60	Occupier / Property Owner,B-83, Punjab Expeller, Mayapuri, New Delhi- 110064	09-11-2020	30000	DELHI CANTT
61	Occupier / Property Owner,B-84, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
62	Occupier / Property Owner,B-85,86, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
63	Occupier / Property Owner,C-102, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
64	Occupier / Property Owner,C-116, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
65	Occupier / Property Owner,C-116A, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT

66	Occupier / Property Owner,C-117, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
67	Occupier / Property Owner,C-27, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
68	Occupier / Property Owner,C-74-75, Inderpuri, New Delhi-110012	09-11-2020	100000	DELHI CANTT
69	Occupier / Property Owner,C-77, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
70	Occupier / Property Owner,C-78, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
71	Occupier / Property Owner,C-91, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
72	Occupier / Property Owner,D-2/93, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
73	Occupier / Property Owner,EC-18A, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
74	Occupier / Property Owner,EC-35, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
75	Occupier / Property Owner,Shop No A-4, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
76	Occupier / Property Owner,Shop No R-3, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
77	Occupier / Property Owner,Shop No R-34, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
78	Occupier / Property Owner,Shop No R-7, Inderpuri, New Delhi-110012	09-11-2020	30000	DELHI CANTT
79	Occupier / Property Owner,WH-107 & 106, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
80	Occupier / Property Owner,WH-13, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
81	Occupier / Property Owner,WZ-1598, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
82	Occupier/ Property Owner,C-114, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
83	Occupier/ Property Owner,C-124 Mayapuri, Phase 2,New Delhi-110064	07-09-2020	30000	DELHI CANTT
84	Occupier/ Property Owner,C-150,Mayapuri, Phase-2,New Delhi-110064	07-09-2020	30000	DELHI CANTT
85	Occupier/ Property Owner,C-68, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
86	Occupier/ Property Owner,D2-47 Janak Puri,New Delhi- 110058	07-09-2020	100000	DELHI CANTT
87	Owner, August Kranti Bhawan, Bhikaji Cama Place, Delhi-110066	07-09-2020	100000	VASANT VIHAR Paid.
88	Owner/Occupier, D-2/107 Janakpuri, Delhi-110058	07-09-2020	30000	DELHI CANTT
89	Bhagwan singh, D-2/93, Janakpuri, Delhi-110058	07-09-2020	30000	DELHI CANTT
90	Owner/Occupier,B-13, Inderpuri New Delhi-110012	09-11-2020	100000	DELHI CANTT
91	Ozon International,B-50, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
92	Pitam Singh & Sons,B-12, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
93	Poomod Plastic,B-24, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
94	Praduman Bharti,C-35, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
95	Pushpa Devi Clinic,D-2/50 Janak Puri,New Delhi- 110058	07-09-2020	100000	DELHI CANTT
96	Raj kumar Sethi,D-2/101, Janak Puri,New Delhi- 110058	07-09-2020	30000	DELHI CANTT
97	Rajeer Singhal,B-23, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
98	Rajender Singh,B-102, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT

99	Rajendra kumar,B-13, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
100	Rajver Sethi,B-33/B, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
101	Rana Industries,B-27, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
102	Rohtash Sharma,WZ-1386, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
103	Royal Plasto Cart,B-69, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
104	S.B. Mishra,D-2/83, Janakpuri, New Delhi-110058	09-11-2020	30000	DELHI CANTT
105	S.D. Sinha,D-2/84, Janakpuri, New Delhi-110058	09-11-2020	30000	DELHI CANTT
106	Sh Mahabir,B-20, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
107	Sh. Radhey Shyam,WZ-1390 Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
108	Shahab Jeet Singh,B-97/C, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
109	Shakuntala Verma,D-2/106, Janak Puri,New Delhi- 110058	07-09-2020	30000	DELHI CANTT
110	Shiva,B-102, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
111	Shobha Narang,C-77, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
112	Sikka Auto Mobile Pvt. Ltd.,B-88/1, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	200000	DELHI CANTT
113	SJD Marwa,B-66, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
114	Suder Jaa,B-97/D, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
115	Sudha Devi,WZ-1659, Nangal Raya, New Delhi-110046	09-11-2020	30000	DELHI CANTT
116	Sunil Kapoor,B-7, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
117	Sunny Luthra,C-33, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
118	Suoham,B-70, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
119	Suraj Bhan,WZ-1661, Nangal Raya,New Delhi- 110046	07-09-2020	30000	DELHI CANTT
120	Surplus House for Dettm wash,B-143/1, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
121	Tarvinder Kaur, D-2/94, Janakpuri, Delhi-110058	07-09-2020	30000	DELHI CANTT
122	Uday,C-74, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
123	Unity Tower ,B-93, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT
124	V.S. Aseja,C-91, Inderpuri,New Delhi-110012	07-09-2020	30000	DELHI CANTT
125	Well Spring Onirarsal,B-19, Phase-I, Mayapuri, New Delhi-110064	09-11-2020	30000	DELHI CANTT



GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE, VASANT VIHAR  
6<sup>th</sup> FLOOR, PALIKA BHAWAN, R K PURAM, NEW DELHI

F. No. SDM/VasantVihar/2025/155-158

Dated 25/02/2025

To,

The Sr. Environmental Officer,  
Delhi Pollution Control Committee,  
4<sup>th</sup> and 5<sup>th</sup> Floor, Kasmere Gate,  
New Delhi-110054.

Sub: Action on EDC list provided by DPCC.

Sir,

This is in reference to your office letter dated 23.12.2024 received through SDM, HQ, O/o, District Magistrate, New Delhi District, 12/1, Jam Nagar House, Delhi vide letter No.F.DC/ND/2024/6049-6053 dated 28.12.2024 vide which a list of EDC cases provided by DPCC was forwarded to this office with the directions to take action for depositing the recovery(EDC) amount of Rs.1,00,000/- each and to submit ATR thereof.

On going through the list it has been observed that the following three cases pertain to Sub-Division, Vasant Vihar, New Delhi District. The action has been taken as details below:

S. No.	Name of Site	EDC Amount	Action Taken/Remarks
1.	M/s. NBCC Tower, Bhikaji Cama Place, New Delhi.	1,00,000/-	A letter dated 22.02.2025 enclosing therewith a bank draft no.508866 of ICICI Bank in favour of DPCC for Rs. 1,00,000/- has been submitted which is attached herewith in original for further action.
2.	M/s. MTNL Building, Bhikaji Cama Place, Delhi- 110066.	1,00,000/-	The letter dated 20.02.2025 enclosing therewith the copy of transaction showing in favour of transfer of recovery amount of Rs.100000/- in favour of DPCC has been submitted by the Sr. Manager, Admin. BCP, MTNL. The copy of the same is attached herewith.

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3.	Owner/In-charge, August Kranti Bhawan, Bhikaji Cama Place, Delhi- 66	1,00,000/-	That a letter dated 07.01.2025 has been sent by Joint Gen. Manager (P) HUDCO stating therein that an amount of Rs.100000/- has been paid vide UTR No.ICIJ212360008094 dated 24.08.2021 to DPCC bank account No.40071442347 SBI against environment compensation imposed against August Kranti Bhawan, Bhikaji Cama Place, Delhi and they further requested to withdraw aforesaid notice (Copy attached).
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It is therefore, requested that the transaction of EDC amount may be confirmed.

Encl: As above.



*Bhargava*  
25/11/2025  
**ASSISTANT COLLECTOR Gr.-II/  
EXECUTIVE MAGISTRATE,  
VASANT VIHAR**

Delhi, dated

F. No. SDM/VasantVihar/2025/

Copy to:

1. The SDM, HQ, O/o, District Magistrate, New Delhi District, 12/1, Jam Nagar House, New Delhi.
2. PA to District Magistrate, New Delhi District, 12/1, Jam Nagar House, New Delhi-110011.
3. PA to SDM, Vasant Vihar, 6<sup>th</sup> Floor, Palika Bhawan, R.K. Puram, Sec. 13, New Delhi-110066.



*Bhargava*  
25/11/2025  
**ASSISTANT COLLECTOR Gr.-II/  
EXECUTIVE MAGISTRATE,  
VASANT VIHAR**



OFFICE OF THE EXECUTIVE MAGISTRATE/TEHSILDAR(DELHI CANTT)  
EMPLOYMENT EXCHANGE BUILDING, KIRBY PLACE, DELHI CANTT. -110010

**Action Taken Report**

As per list provided by DPCC vide letter dated 23.12.2024, this office started the process to recover the environmental compensation and total 118 recovery notices out of 125 EDCs were issued to the defaulters. In this regard, the following defaulters have submitted the demand draft in favour of "Delhi Pollution Control Committee" against the recovery notices. The details are as under:-

S.No	Name and address of unit	Amount to be recovered (as per list provided by you)	D.D No and dated	Amount recovered
1	Occupier/Property Owner, C-124, Mayapuri, Phase-II, New Delhi-110064	₹ 30,000/-	DD No. 053940 dated 06.01.2025 issued by HDFC Bank	₹ 30,000/-
2	Sh. J.C Pathak, D-2/88, Janakpuri, New Delhi-110058	₹ 30,000/-	DD No. 507430 dated 06.01.2025 issued by ICICI Bank	₹ 30,000/-
3	Sh. K.G Chug, D-2/86, Janakpuri, New Delhi-110058	₹ 30,000/-	DD No. 516860 dated 08.01.2025 issued by Punjab National Bank	₹ 30,000/-
4	Sh. Raj Kumar Sethi, D-2/101, Janak Puri, New Delhi-110058	₹ 30,000/-	DD No. 612192 dated 07.01.2025 issued by Canara Bank	₹ 30,000/-
5	Occupier/Property Owner, Shop No. R-3, Inderpuri, New Delhi-110012	₹ 30,000/-	016366 dated 06.01.2025 issued by HDFC Bank	₹ 30,000/-

Rest of the recovery are underway.

17/20/02/25  
Tehsildar(Delhi Cantt)  
New Delhi District



Copy for information:-

1. P.A to District Magistrate, New Delhi District
2. Senior Environmental Engineer, In-Charge, DPCC, ISBT Building, Kashmere Gate, Delhi-110006

1273

554/12



GOVERNMENT OF N.C.T OF DELHI  
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DELHI CANTT.)  
EMPLOYMENT EXCHANGE BUILDING, KIRBY PLACE, DELHI CANTT-110010

No. SDM/DC/Recovery/Bore Well/75/2024/1712

Dated: 20-02-2025

To

Sh. B.M.S Reddy  
Environmental Engineer  
Delhi Pollution Control Committee  
Government of NCT of Delhi  
4<sup>th</sup> & 5<sup>th</sup> Floor, ISBT Building, Kashmere Gate  
Delhi-110006

Sub:- Regarding submission of Recovery Demand Draft against the recovery notice/email dated 23.12.2024.

Sir,

On the subject cited above and with reference to your office vide email dated 23.12.2024 regarding recovery of Environment Compensation (EC) form 125 defaulters.

On the direction, this office started the recover process of the environmental compensation and the recovery notices have been issued to 118 out of 125 EDCs defaulters with the direction to deposit the Environment compensation (EC).

The details of defaulters/firm and DD with amount are enclosed as Annexure-A.

In view of the above, you are requested to receive the below mentioned demand drafts.

The complete action taken report will be submitted shortly.

Encl: 05 (Original Demand Draft)

Total amount:- ₹ 1,50,000/-

(SHIV SINGH MEENA, DANICS )  
ASSISTANT COLLECTOR Gr.-I/SDM  
SUB-DIVISION(DELHI CANTT)



S.No	Name and address of unit	Amount to be recovered(as per list provided by you)	D.D No and dated	Amount recovered
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4	Sh. Raj Kumar Sethi, D-2/101, Janak Puri, New Delhi-110058	₹ 30,000/-	DD No. 612192 dated 07.01.2025 issued by Canara Bank	₹ 30,000/-
5	Occupier/Property Owner, Shop No. R-3, Inderpuri, New Delhi-110012	₹ 30,000/-	016366 dated 06.01.2025 issued by HDFC Bank	₹ 30,000/-
<b>TOTAL</b>				<b>₹ 1,50,000/-</b>

The following serial numbers have not been issued the recovery notices.

- 04 numbers of cases (Sr. no. 15,38,43,87) are not pertain with SDM(Delhi Cantt).
- 01 defaulter (Sr. no. 33) M/s Long Last, B-35, Phase-I, Mayapuri, New Delhi-110064 has already submitted the requisite amount.
- Address of Sr. no. 67 is missing/not printing. Hence, the recovery notice not issued.
- Sr. No. 9 ( Bhagar, D2/48, Janakpuri, New Delhi) has already submitted his presentation vide which mentioned that case vide application no. 414/2022 case title " Chander Mohan Bhagat V/s Govt of NCT of Delhi & Ors." is underway in National Green Tribunal, Principal Bench, New Delhi.

OSAD  
Received  
Sumit  
20/10/25

(ENQUIRY COUNTER)  
DELHI POLLUTION CONTROL COMMITTEE  
DEPARTMENT OF ENVIRONMENT  
GOVT. OF NCT OF DELHI  
4TH FLOOR, ISBT BUILDING,  
KASHMERE GATE, DELHI-110006



S.No.	Sub Division	Location	No. of Tubewells	Date of Sealing	Remarks	Total Number of Sealed Borewell Locked	57
1	Delhi Cantt.	C-13, Inderpuri	1	17-04-2018	Not applicable		1
2	Delhi Cantt.	EC-18A, Inderpuri, Dr. R K Jain	1	17-04-2018	Not applicable	Already dismantled by the residents	4
3	Delhi Cantt.	EC-18B, Inderpuri, Subhash Tandan	1	17-04-2018	Not applicable	LJB staff wer not able to locate the borewell	5
4	Delhi Cantt.	C-6S, Inderpuri	1	17-04-2018	Not applicable		
5	Delhi Cantt.	C-116A, Inderpuri, Gharshyam Kumar	1	17-04-2018	Not applicable		
6	Delhi Cantt.	C-116, Inderpuri, Dr. Kishan Lal	1	17-04-2018	Not applicable		
7	Delhi Cantt.	C-114, Inderpuri	1	17-04-2018	Not applicable		
8	Delhi Cantt.	C-117, Inderpuri, Ahuja	1	17-04-2018	Not applicable		
9	Delhi Cantt.	EC-38, Inderpuri, Babu Lal	1		Already dismantled by the residents		
10	Delhi Cantt.	EC-37, Inderpuri, Dhup Singh	1	18-04-2018	Not applicable		
11	Delhi Cantt.	EC-35, Inderpuri	1	16-11-2019	Not applicable		
12	Delhi Cantt.	C-35, Inderpuri, Praduman Bharti	1	17-04-2018	Not applicable		
13	Delhi Cantt.	C-53, Inderpuri, Sunny Luthra	1	17-04-2018	Not applicable		
14	Delhi Cantt.	C-27, Inderpuri	1	17-04-2018	Not applicable		
15	Delhi Cantt.	C-57, Inderpuri, Asima Rani	1	07-12-2019	Not applicable		
16	Delhi Cantt.	C-74, Inderpuri, Uday	1	16-11-2019	Not applicable		

17	Delhi Cantt.	C-77, Inderpuri, Shobha Narang	1	18-04-2018	Not applicable		
18	Delhi Cantt.	C-78, Inderpuri, BN Dutta	1	18-04-2018	Not applicable		
19	Delhi Cantt.	C-102, Inderpuri, N D Sharma	1	07-12-2019	Not applicable		
20	Delhi Cantt.	C-91, Inderpuri, V S Aseja	1	18-04-2018	Not applicable		
21	Delhi Cantt.	B-01, Inderpuri, Giris H Gupta	1	07-12-2019	Not applicable		
22	Delhi Cantt.	B-04, Inderpuri, Nathan	1	20-04-2018	Not applicable		
23	Delhi Cantt.	B-20, Inderpuri, Sh. Mahabir	1	20-04-2018	Not applicable		
24	Delhi Cantt.	B-22, Inderpuri, Raghu Raj Saini	1	07-12-2019	Not applicable		
25	Delhi Cantt.	B-23, Inderpuri, Jai Prakash Gupta	1	20-04-2018	Not applicable		
26	Delhi Cantt.	B-13, Inderpuri, Rajendera Kumar	1	16-11-2019	Not applicable		
27	Delhi Cantt.	B-16, Inderpuri, Tara Chand Gupta	1	16-11-2019	Not applicable		
28	Delhi Cantt.	C-154, Mayapuri, Phase-2	1	13-11-2019	Not applicable		
29	Delhi Cantt.	C-150, Mayapuri, Phase-2	1	—	DJB staff were not able to locate the borewell		
30	Delhi Cantt.	C-107, Mayapuri, Phase-2	1	13-11-2019	Not applicable		
31	Delhi Cantt.	C-124B, Mayapuri, Phase-2	1	—	Already dismantled by the residents		
32	Delhi Cantt.	Sh. Radhey Shyam, WZ-1390A, Nangal Raya	1	12-11-2019	Not applicable		
33	Delhi Cantt.	Mukesh Kumar, WZ-1388, Nangal Raya	1	15-11-2019	Not applicable		

34	Delhi Cantt.	Rohtash Sharma, WZ-1386, Nangal Raya	1	Sealed	D/B staff were not able to locate the borewell		
35	Delhi Cantt.	ML Sharma, WZ-1386, Nangal Raya	1	12-11-2019	Not applicable		
36	Delhi Cantt.	Nitin, WZ-1385, Nangal Raya	1	Sealed	D/B staff were not able to locate the borewell		
37	Delhi Cantt.	Ramesh Chand Jain, WZ-1391/27, Nangal Raya	1	12-11-2019	Not applicable		
38	Delhi Cantt.	Nitin, WZ-1375, Nangal Raya	1	12-11-2019	Not applicable		
39	Delhi Cantt.	Balkishan, WZ-1429, Nangal Raya	1	—	D/B staff were not able to locate the borewell		
40	Delhi Cantt.	Jai Ram Singh, WZ-1598, Nangal Raya	1	30-11-2019	Not applicable		
41	Delhi Cantt.	Krishan Kumar, WZ-1598/VA/I, Nangal Raya	1	30-11-2019	Not applicable		
42	Delhi Cantt.	Jagdish Arora, WZ-1635, Nangal Raya	1	12-11-2019	Not applicable		
43	Delhi Cantt.	Gyan Chand, WZ-1603, Nangal Raya	1	12-11-2019	Not applicable		
44	Delhi Cantt.	Ajay Singh, WZ-1630, Nangal Raya	1	12-11-2019	Not applicable		
45	Delhi Cantt.	Suraj Bhan, WZ-1661, Nangal Raya	1	—	Already dismantled by the residents		
46	Delhi Cantt.	Sudha Devi, WZ-1659, Nangal Raya	1	13-11-2019	Not applicable		
47	Delhi Cantt.	Maya Devi, WZ-1656, Nangal Raya	1	Sealed	Already dismantled by the residents		
48	Delhi Cantt.	Bhagar, D2/48, Janak Puri	1	30-11-2019	Not applicable		
49	Delhi Cantt.	Bhagar, D2/49, Janak Puri	1	Sealed	D/B staff were not able to locate the borewell		
50	Delhi Cantt.	D2/47, Janak Puri	1	15-11-2019	Not applicable		

51	Delhi Cantt.	Tomar Medicals, D2/42, Janak Puri	1	14-11-2019	Not applicable		
52	Delhi Cantt.	Jasvinder Singh, D-2/67, Janak Puri	1	14-11-2019	Not applicable		
53	Delhi Cantt.	Madan Mohan Bhagat, D-2/56, Janak Puri	1	14-11-2019	Not applicable		
54	Delhi Cantt.	Pushpa Devi Clinic, D-2/50, Janak Puri	1	14-11-2019	Not applicable		
55	Delhi Cantt.	Baldev Raj, D-2/100, Janak Puri	1	14-11-2019	Not applicable		
56	Delhi Cantt.	Rajkumar Sethi, D-2/101, Janak Puri	1	30-11-2019	Not applicable		
57	Delhi Cantt.	Shakuntala Verma, D-2/101, Janak Puri	1	30-11-2019	Not applicable		
58	Delhi Cantt.	GP Singh, D-2/107, Janak Puri	1	30-11-2019	Not applicable		
59	Delhi Cantt.	KC Sharma, D-2/108, Janak Puri	1	---	Found locked on 14/11/2019, 15/11/2019, 30/11/2019 and 11/12/2019		
60	Delhi Cantt.	Tilak Raj Kapoor, D-2/112, Janak Puri	1	30-11-2019	Not applicable		
61	Delhi Cantt.	SB Mishra, D-2/83, Janak Puri	1	15-11-2019	Not applicable		
62	Delhi Cantt.	SD Sinha, D-2/84, Janak Puri	1	15-11-2019	Not applicable		
63	Delhi Cantt.	KG Chug, D-2/86, Janak Puri	1	15-11-2019	Not applicable		
64	Delhi Cantt.	Kr. JC Pathak, D-2/88, Janak Puri	1	15-11-2019	Not applicable		
65	Delhi Cantt.	Tarvinder Kaur, D-2/94, Janak Puri	1	14-11-2019	Not applicable		
66	Delhi Cantt.	Bhagwan Singh, D-2/93, Janak Puri	1	30-11-2019	Not applicable		
67	Delhi Cantt.	B S Rajput, D-2/99, Janak Puri	1	14-11-2019	Not applicable		

## List of illegal borewells sealed in New Delhi District.

18

S.No	Location	Nos. of Tubewells
1.	Hira Public School	1
2.	EIL Building Bhikaji Cama Place	1
3.	Jindal Building Bhikaji Cama Place	1
4.	GAIL, Bhikaji Cama Place	1
5.	August Kranti Bhawan Bhikaji Cama Place	2
6.	MTNL Building Bhikaji Cama Place	1
7.	Raste House Asst 10 Aero City	1
8.	D-1 Vasant Kunj	1
9.	H.N 571 B Block Vasant Kunj	1
10.	H.N Saboli Adda G.N 1 Farsh Bazar	1
11.	HN 158 Vasant Vihar	1
12.	C-331 Budh Nagar	1
13.	WZ 582 Nariana Village	1
14.	WZ-582 A Nariana Village	1
15.	WZ 582 K Samne Nariana Village	1
16.	H.N WZ 2582/1 Nariana Village	1